

Central Administrative Tribunal, Lucknow Bench, Lucknow

Contempt Petition No.76/2009

In

Original Application No.39/2008

This the 28th day of October, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member-A

Satish Kumar Misra, aged about 38 years S/o Sri Sita Ram Misra, Ex.Postman Kheri R/o Mohalla Munnuganj Golagokaran Nath District Kheri, U.P.

.....Applicant

By Advocate: Shri R.S. Gupta.

Versus

1. Kamlesh Chandra, Chief Postmaster General, U.P. Lucknow.

.....Respondents

By Advocate: Sri S.P. Singh.

ORDER (Oral)

By Ms. Sadhna Srivastava, Member-J

This CCP has been filed alleging non-compliance of the order dt.19.9.2008 passed in O.A.No.39/2008.

2. This Tribunal issued a direction to the respondents to reconsider the claim of the applicant no.1 namely Satish Kumar Misra for appointment on compassionate grounds.

3. The compliance report has been filed by Kamlesh Chandra, Chief Post Master General, U.P. Circle, Lucknow stating therein that in compliance of the order of the Tribunal the case of the applicant has been considered and an order dt.18.03.2009 (Annexure-2) has been passed. The CPMG has also issued a direction that the case of the applicant be considered in the next meeting of Circle Relaxation Committee.

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Therefore, there is no lapse on the part of the respondent. The reconsideration as ordered by the Tribunal has to be done by the Circle Relaxation Committee, which is a duly constituted authority for the purpose. It is not a case of non-compliance at all. The Circle Relaxation Committee has to meet periodically subject to the availability of vacancy under 5% quota meant for appointment on compassionate ground.

4. Resultantly, the CCP is dismissed. Notice issued stands discharged.



(Dr. A.K. Mishra)

Member-A



(Ms. Sadhna Srivastava)

Member-J

Amit/-